NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.159/BB/2017	,	For compliance of objections	Rule 6 of IB	Rajeev Shetty Vs Skyline Construction and Housing Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

24 ASHUH KRUPAKAR 998-667-0992

PETITIONER

Counsel for petitioner is present. He has filed a memo along with annexures stating that he has complied the objections. Registry to verify and put up note.

List it on 30.01.2018.

MEMBER (T)

MEMBER (J)